OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):DELHI **CIRCULAR**

In compliance to the directions received through letter No. 2542/Accessibility Committee/DHC dated 24.11.2023 of Accessibility Committee, Hon'ble High Court of Delhi, all concerned are hereby informed that Persons with Disabilities may also contact the e-Sewa Kendra (Central & West District), Tis Hazari Courts Complex through dedicated Helpline Number-011-23940621 during office hours.

This issues with prior approval of Learned Principal District & Sessions Judge (HQs) and Learned Principal District & Sessions Judge (West).

> (Rajesh Malik) Additional District Judge Chairperson (Accessibility Committee) Central District, Tis Hazari Courts Complex

52766 - 52778

No. /Accessibility/Comp./S.R. (147)/2023

Dated: _______ 2 DEC 2023

Copy forwarded for information to:

- 1. The President / Secretary, Delhi Bar Association, Tis Hazari Courts for information and with a request to display the same on the notice board.
- 2. Sh. Ashok Kumar, Nodal Officer, Accessibility Committee, Hon'ble High Court of Delhi.
- 3. The Nodal Officer, Accessibility Committee-Central and West District, Tis Hazari Courts Complex, Delhi
- 4. PS to the Learned Principal District & Sessions Judge (HQs) with request to place the same before Learned Principal District & Sessions Judge (HQs).
- 5. PS to the Learned Principal District & Sessions Judge (West) with request to place the same before Learned Principal District & Sessions Judge (West).
- 6. Dealing Official, Website to publish the circular on the official website of Central and West District.
- 7. In-charge Care Taking Branch, Central & West District to display the above information on the Notice Board.
- 8. Office File.

(Rajesh Malik) Additional District Judge

Chairperson (Accessibility Committee)

Central District, Tis Hazari Courts Complex